

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31148/2024 BLAPL/10521/2024	RANJIT PARIDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /282 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001187/2024
2	D-BLAPL/31238/2024 BLAPL/10522/2024	SANGITA ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BAREIPALI /155 /2023 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000063/2024
3	D-BLAPL/31265/2024 BLAPL/10523/2024	PRAHLAD MAJHI VS STATE OF ORISSA	JNYANANANDA PANDA VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/000010/2024
4	D-BLAPL/31143/2024 BLAPL/10524/2024	PRAHALLAD MEHER VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LOISINGHA(BOLANGIR) /282 /2023 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000022/2024
5	D-BLAPL/31248/2024 BLAPL/10525/2024	GOURA SUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
6	D-BLAPL/30663/2024 BLAPL/10526/2024	KUNA BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SULIAPADA /93 /2023 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000191/2024
7	D-BLAPL/31055/2024 BLAPL/10527/2024	BISWAJIT TARAFDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /119 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000127/2023
8	D-BLAPL/31157/2024 BLAPL/10528/2024	M. ASHOK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NANDIPADA /204 /2023 J.M.F.C, HATADIHI(Kendujhar) GR/0000309/2023
9	D-BLAPL/31266/2024 BLAPL/10529/2024	DHARMENDRA SHARMA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BAREIPALI /186 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002347/2024
10	D-BLAPL/31294/2024 BLAPL/10530/2024	KAILASH SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MANAMUNDA /4 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000020/2023
11	D-BLAPL/31290/2024 BLAPL/10531/2024	MD.NAZIR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-19 /95 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001578/2024

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12	D-BLAPL/31283/2024 BLAPL/10532/2024	DUSHASAN DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	DARINGBADI /166 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000176/2024
13	D-BLAPL/31295/2024 BLAPL/10533/2024	SAGAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	RAYAGADA TOWN /287 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000635/2024
14	D-BLAPL/31128/2024 BLAPL/10534/2024	SUBHAM MISHRA @ BAJA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
15	D-BLAPL/31309/2024 BLAPL/10535/2024	ARUN JUAD VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL 2(A)CC/0000291/2024
16	D-BLAPL/31296/2024 BLAPL/10536/2024	RAMA KANTA DAS @ CHINKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
17	D-BLAPL/31312/2024 BLAPL/10537/2024	UMESH PALAKA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	RAYAGADA TOWN /287 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000635/2024
18	D-BLAPL/31293/2024 BLAPL/10538/2024	MD.AHMAD VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-15 /47 /2012 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000062/2013
19	D-BLAPL/28951/2024 BLAPL/10539/2024	SUDAM NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	THAKURGARH /139 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug) Spl/0000042/2023
20	D-BLAPL/30934/2024 BLAPL/10540/2024	SHIV KUMAR SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SONEPUR /183 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000054/2024
21	D-BLAPL/31146/2024 BLAPL/10541/2024	KULUT BHOI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /345 /2023 JMFC, MURIBAHAL(Balangir) GR/0000325/2023
22	D-BLAPL/31259/2024 BLAPL/10542/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000024/2024
23	D-BLAPL/31292/2024	PINKU MAHARANA	MAHES DAS	SURADA /516 /2024

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	BLAPL/10543/2024	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000858/2024
24	D-BLAPL/31203/2024 BLAPL/10544/2024	KISHAN KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2024
25	D-BLAPL/31256/2024 BLAPL/10545/2024	SUNIL RANJAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /492 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000119/2023
26	D-BLAPL/30693/2024 BLAPL/10546/2024	S. JAGANNATH VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /3 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000005/2023
27	D-BLAPL/31356/2024 BLAPL/10547/2024	JAGABANDHU BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	LAIMURA /67 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) ) CT/0000945/2024
28	D-CMAPL/43462/2024 CMAPL/359/2024	CHANDA SAHOO(DEAD) VS DIVISIONAL MANAGER, M/S - UNITED INSURANCE CO. LTD,JAGATSINGHPUR	ADV. VS	// ( ) //
29	D-CMP/40540/2024 CMP/1167/2024	NILAMANI GURU VS RAMA CHANDRA GURU	HRUDANANDA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) Crp/0000007/2022
30	D-CMP/44114/2024 CMP/1168/2024	BHAGBATI BUDULA VS GUNJU KISHAN @ BUDULA	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000080/2017
31	D-CMP/44355/2024 CMP/1169/2024	UDAYANATH BHATTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE SR.DIVISION CUM A.S.J. N CS/0000137/2023
32	D-CMP/41868/2024 CMP/1170/2024	DAITARY NAYAK VS ADITYA NAYAK	BIRENDRA KUMAR PARDHI VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma) ) RFA/0000005/2012
33	D-CMP/42324/2024 CMP/1171/2024	SUJATA PANDA VS RATIKANTA PANDA	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000136/2016
34	D-CMP/42577/2024 CMP/1172/2024	SATYAPRAKASH BEHURIA VS	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur )

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35	D-CMP/43912/2024 CMP/1173/2024	SNEHALATA BEHURIA MURALIDHAR BHUYAN VS ARUN KUMAR SAHOO	DAMODAR PATRA VS	CS/0000338/2020 // 1ST. A.D.J.,ROURKELA(Sundargarh)
36	D-CMP/42755/2024 CMP/1174/2024	PREMALATA SAHOO VS GOPAL SAHOO	SOUMYA MISHRA VS	CMA/0000006/2022 // CIVIL JUDGE (SD),JAJPUR(Jajapur )
37	D-CMP/43885/2024 CMP/1175/2024	DILLIP ROUT VS SANTILATA ROUT	DOLAGOBINDA MOHAPATRA VS	CS/0000407/2012 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
38	D-CMP/44225/2024 CMP/1176/2024	SUMANTA SAMAL VS SUJATA SWAIN	BIBEKANANDA BHUYAN VS	IA/0000254/2024 // 5TH ADDL SR.CIVIL JUDGE,CUTTACK(C
39	D-CMP/43925/2024 CMP/1177/2024	ASHALATA BEHERA VS SUB DIVISIONAL OFFICER, ELECTRICALS COMMERCE TPCODL, CUTTACK	BHASKAR CHANDRA PANDA VS	CS/0000810/2018 // 5TH ADDL SR.CIVIL JUDGE,CUTTACK(C
40	D-CONTC/43821/2024 CONTC/7333/2024	TAPAN KUMAR MOHANTY VS DEO RANJAN KUMAR SINGH, COMMNR. CUM SECY., REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	IA/0000004/2024 // ()
41	D-CONTC/43824/2024 CONTC/7334/2024	ARUNA KUMAR ROY VS DEO RANJAN KUMAR SINGH, COMMNR. CUM SECY., REVENUE AND D.M. DEPT.	ABHIRAM SWAIN VS	// // ()
42	D-CONTC/43993/2024 CONTC/7335/2024	GUNANIDHI PRADHAN VS N.B.S RAJPUT, I.A.S	ADV. VS	// // ()
43	D-CONTC/43994/2024 CONTC/7336/2024	MONALI ROUTRAY VS ARUN KUMAR RAY, DIRECTOR, DIRECTORATE PRINTING STATIONARY AND PUBLICATION, ODISHA	SAGARIKA SAHOO VS	// // ()
44	D-CONTC/43909/2024 CONTC/7337/2024	DHIREN KUMAR PANI VS SUDHRI RANJAN NAYAK, CDM AND PUBLIC HEALTH OFFICER, BHADRAK	ADV. VS	// // ()
45	D-CONTC/43949/2024 CONTC/7338/2024	KAMAL KUMAR PATTNAIK VS AJIT KUMAR SATHPATHY, D.F.O, CITY FOREST DIVN., BBSR	PRADEEP KUMAR MAHAPATRA VS	// // ()

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46	D-CONTC/43954/2024 CONTC/7339/2024	BINODINI MOHAPATRA VS SHALINI PANDIT, IAS	SANJIB SWAIN VS	// 0 //
47	D-CONTC/43996/2024 CONTC/7340/2024	SANJAYA KUMAR BEHERA VS NARAYAN UPADHYAY, DIRECTOR, ODISHA STATE SEED AND ORGANIC PRODUCTS CERTIFICATION AGENCY	ADV. VS	// 0 //
48	D-CONTC/43997/2024 CONTC/7341/2024	CHINMAYEE BARIK VS NIBEDITA PANI, OES (SR. BRANCH)	ADV. VS	// 0 //
49	D-CONTC/44001/2024 CONTC/7342/2024	PRADEEP RANJAN DASH VS NARAYAN UPADHYAY, DIRECTOR, ODISHA STATE SEED AND ORGANIC PRODUCTS CERTIFICATION AGENCY	ADV. VS	// 0 //
50	D-CONTC/42143/2024 CONTC/7343/2024	SUSHANTA KUMAR KANDI @SUSANTA KUMAR KANDI VS KHIROD KUMAR DAS, TAHASILDAR, KISANNAGAR	ADV VS	// 0 //
51	D-CONTC/43426/2024 CONTC/7344/2024	ASIF HUSAIN VS ARAVIND AGRAWAL, SECY. HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
52	D-CONTC/43577/2024 CONTC/7345/2024	ROHIT KUMBHAR VS ARABINDA KUMAR PADHEE, P. SECY. AGRICULTURE AND FARMERS EMPOWERMENT DEPT.	ADV VS	// 0 //
53	D-CONTC/43581/2024 CONTC/7346/2024	MANOJ KUMAR DAKUA VS USHA PADHEE, IAS	SANDHYARANI PANI VS	// 0 //
54	D-CONTC/43582/2024 CONTC/7347/2024	MANOJ KUMAR DAKUA VS PRAKASH NARAYAN SINGH, REGIONAL PROVIDENT FUND COMMNR., GANJAM	SANDHYARANI PANI VS	// 0 //
55	D-CONTC/43617/2024 CONTC/7348/2024	SIMADRI PANIGRAHY VS RAMASHISH HAZRA, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	SANDHYARANI PANI VS	// 0 //
56	D-CONTC/41380/2024 CONTC/7349/2024	PRASANTA KUMAR PARIDA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
57	D-CONTC/44112/2024	MANJU DEVI PODDAR	ADV.	//

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	CONTC/7350/2024	VS RATINDRA NARAYAN MALLICK, ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA	VS	() //
58	D-CONTC/43587/2024 CONTC/7351/2024	ABHIRAM JENA VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION	ADV. VS	// () //
59	D-CONTC/43591/2024 CONTC/7352/2024	HALADHAR SAHU VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION	ADV, VS	// () //
60	D-CRLA/31217/2024 CRLA/1028/2024	SANGRAM KESHARI BEHERA VS CENTRAL BUREAU OF INVESTIGATION(CBI)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR CBI /16 /2013 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000009/2014
61	D-CRLA/30226/2024 CRLA/1029/2024	BALARAM @ BALIA SETHY VS STATE OF ODISHA	SANJEEB BEHARA VS	K.NUAGAON /21 /2015 ADHOC ADDL.DIST. AND SESSIONS JUDGE TR/0000037/2021
62	D-CRLA/30194/2024 CRLA/1030/2024	JAYARAM PUJARI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KORAPUT TOWN /195 /2024 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000077/2024
63	D-CRLMA/30853/2024 CRLMA/179/2024	STATE OF ODISHA VS SHIKH @ SK.ZABAR	BIJAYA KUMAR RAGADA, A.G.A. VS	CUTTACK SADAR /328 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001334/2021
64	D-CRLMA/30971/2024 CRLMA/180/2024	KAILASH BEHERA VS STATE OF ODISHA	ADV. VS	DELANGA /17 /2017 () //
65	D-CRLMC/31158/2024 CRLMC/3962/2024	RAJ KUMAR TODI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	//0 J.M.F.C.,KEONJHAR(Kendujhar) 2(C)CC/0000094/2002
66	D-CRLMC/29952/2024 CRLMC/3963/2024	RATIKANTA ROUT @ JULU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /1 /2021 S.D.J.M.,HINDOL(Dhenkanal) GR/0000004/2021
67	D-CRLMC/30782/2024 CRLMC/3964/2024	KISHOR GHADEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHAWANIPATNA SADAR /40 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000005/2021
68	D-CRLMC/30820/2024 CRLMC/3965/2024	NARENDRA SWAIN VS	SMRUTI RANJAN ROUT VS	//0 A.D.J. SALIPUR(Cuttack)

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69	D-CRLMC/30902/2024 CRLMC/3966/2024	STATE OF ODISHA KAILASH NAYAK@KAILASH NAIK VS	SURYAKANTA DWIBEDI VS	CRREV/0000005/2024 KODINGA /87 /2007 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000328/2007
70	D-CRLMC/30760/2024 CRLMC/3967/2024	STATE OF ODISHA SUMANTA PAIKARAY VS	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /54 /2019 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR GR/0000021/2019
71	D-CRLMC/31419/2024 CRLMC/3968/2024	STATE OF ODISHA(VIG.) AJAY AGARWAL VS	DEVASHIS PANDA VS	KHURDA SADAR /214 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000754/2024
72	D-CRLMC/31112/2024 CRLMC/3969/2024	STATE OF ODISHA RAJU GOUDA VS	JYOTIRMAYA SAHOO VS	POLASARA PS /167 /2017 ADJ,KODALA(Ganjam) TR/0000115/2023
73	D-CRLMC/31144/2024 CRLMC/3970/2024	STATE OF ODISHA ABHIJIT SINGH VS	RAJENDRA NARAYAN ROUT VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000040/2023
74	D-CRLMP/31202/2024 CRLMP/1426/2024	STATE OF ODISHA PRIYADARSHINI NANDA@PRIYADARSANI NANDA VS	RAJESH KUMAR MAHAPATRA VS	//0 ()
75	D-CRLMP/31166/2024 CRLMP/1427/2024	STATE OF ODISHA JASASWEE HARICHANDAN RAY VS	MANOJ KUMAR PATI VS	// /0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000221/2022
76	D-CRLMP/31177/2024 CRLMP/1428/2024	SHRABANI JENA JASASWEE HARICHANDAN RAY VS	MANOJ KUMAR PATI VS	//0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000221/2022
77	D-CRLMP/31276/2024 CRLMP/1429/2024	SHRABANI JENA CHANDRA SEKHAR BISWAL VS	GANESH PRASAD MOHANTY VS	//0 ()
78	D-CRLMP/29445/2024 CRLMP/1430/2024	STATE OF ODISHA GOLEKHA MUDULI VS	MANORANJAN MUDULI VS	// JUDUM /111 /2024 ()
79	D-CRLMP/29878/2024 CRLMP/1431/2024	STATE OF ODISHA CHANDRABHANU SINGH VS	BYOMAKESH TRIPATHY VS	// /0 ()
		STATE OF ODISHA		//

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80	D-CRLREV/30996/2024 CRLREV/606/2024	SANJAY BISWAL VS KUNI BEHERA	RADHARAMAN DAS NAYAK VS	//0 J.M.F.C,TALCHER(Anugul ) CMC/0000049/2024
81	D-CRLREV/30999/2024 CRLREV/607/2024	CHHABI DANDASENA@DANDSENA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	TUSRA /100 /2012 2ND ADDL.DIST.JUDGE, BALANGIR(Bal) CRA/0000001/2016
82	D-FAO/39480/2024 FAO/482/2024	RAJENDRA KOTHIA VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000056/2022
83	D-FAO/41464/2024 FAO/483/2024	THE LEGAL MANAGER CLAIMS, M/S, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,BBSR VS KABITA NAYAK	ANXIMITKULBBSR VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000561/2013
84	D-FAO/42201/2024 FAO/484/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD., KHURDA VS SURENDRA ROUT	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000072/2022
85	D-FAO/41622/2024 FAO/485/2024	THE MANAGER, T.P. HUB M/S ORIENTAL INSURANCE CO.LTD,BBSR VS DUKHI SETHI	RIMJHIMBALA PATI VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000004/2017
86	D-FAO/39907/2024 FAO/486/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH VS SUNDARI MOHARANA	ADAM ALI KHAN VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000016/2016
87	D-MACA/40136/2024 MACA/1052/2024	M/S. NEW INDIA ASSURANCE COMPANY LTD.,CUTTACK VS SANGRAM BEZA	PRAMOD KUMAR TRIPATHY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001364/2018
88	D-MATA/39791/2024 MATA/371/2024	GANAPATI PANDA VS SASMITA RANI PANDA	KAMAL RAY VS	// JUDGE FAMILY COURT,RAYAGADA(Ra) CP/0000018/2024
89	D-MATA/44093/2024 MATA/372/2024	COROLINE NAYAK VS CHINMAY PATRA	BASUDEV PUJARI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta) CP/0000510/2022
90	D-MATA/44132/2024 MATA/373/2024	CHITTARANJAN MISHRA VS KABITA TRIPATHY @ MISHRA	BIBHU PRASAD MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000082/2021
91	D-MATA/44166/2024	MITHAL KUMAR DIGAL	RABINDRA KUMAR SAHOO	//

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	MATA/374/2024	VS MANASMITA DIGAL	VS	JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000014/2024
92	D-RPFAM/44250/2024 RPFAM/297/2024	RANJAN PADHAN @ BINOD PADHAN VS BABITA SAHU @ BABITA PADHAN	ARJUNA CHARANA BEHERA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000100/2018
93	D-RPFAM/44129/2024 RPFAM/298/2024	CHITTARANJAN MISHRA VS KABITA TRIPATHY @ MISHRA	BIBHU PRASAD MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000068/2020
94	D-RSA/40254/2024 RSA/366/2024	RABINDRA KUMAR SWAIN VS PARADEEP PORT TRUST, JAGATSINGHPUR	TUSAR KUMAR MISHRA VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats RFA/0000001/2021
95	D-RSA/43807/2024 RSA/367/2024	GANESH BEHURIA VS MANAS RANJAN BEHURIA	DWARIKA PRASAD MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000070/2023
96	D-RSA/39807/2024 RSA/368/2024	ORISSA STATE FINANCIAL CORPORATION,CUTTACK VS BICHITRANANDA SWAIN	ABINASH ROUTRAY VS	// PRESIDING OFFICER CHILDREN COURT RFA/0000028/2017
97	D-STREV/43725/2024 STREV/40/2024	M/S. NARBHERAM POWER AND STEEL PVT. LTD., DHENKANAL VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// JUDICIAL MEMBER, ODISHA SALES TA Sa/0000095/2022
98	D-TRP(C)/43934/2024 TRP(C)/323/2024	MAMATA DEBNATH@NAYAK VS ALOK NAYAK	MANOJ KUMAR MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000246/2018
99	D-TRP(C)/44133/2024 TRP(C)/324/2024	ANJALI MOHAPATRA VS SANJAY KUMAR GIRI	SAMVIT MOHANTY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000539/2024
100	D-TRP(C)/44158/2024 TRP(C)/325/2024	SHEETAL SAHOO VS SMARAK SAHOO	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000419/2024
101	D-TRP(C)/44243/2024 TRP(C)/326/2024	SWASTISUMAN PRIYADARSINI VS ABINASH BARIK	KARUNAKAR GAYA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0001026/2022
102	D-WA/43511/2024 WA/2813/2024	STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// (

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103	D-WA/43509/2024 WA/2814/2024	ALOK KUMARI SWAIN STATE OF ODISHA VS SUNIRMAL MUKHERJEE	SASWAT DAS, A.G.A. VS	// // 0 //
104	D-WA/43513/2024 WA/2815/2024	STATE OF ODISHA VS BAIKUNTHANATH NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
105	D-WA/43512/2024 WA/2816/2024	STATE OF ODISHA VS BICHITRA KUMAR PARIDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
106	D-WA/43533/2024 WA/2817/2024	STATE OF ODISHA VS PRATAP KESHARI MOHAPATRA	SANGRAM JENA,A.G.A VS	// 0 //
107	D-WA/43532/2024 WA/2818/2024	STATE OF ODISHA VS ANANTA PRASAD DAS	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
108	D-WA/43666/2024 WA/2819/2024	STATE OF ODISHA VS RABINDRA KUMAR DAS	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
109	D-WA/43668/2024 WA/2820/2024	STATE OF ODISHA VS KRUPASINDHU BEHERA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
110	D-WA/43754/2024 WA/2821/2024	STATE OF ODISHA VS RABINDRA DAS	SANGRAM JENA, A.G.A. VS	// 0 //
111	D-WA/43753/2024 WA/2822/2024	STATE OF ODISHA VS RATNAKAR PARIDA	SANGRAM JENA, A.G.A. VS	// 0 //
112	D-WA/43755/2024 WA/2823/2024	STATE OF ODISHA VS BIJAYA KUMAR NAYAK	SANGRAM JENA, A.G.A. VS	// 0 //
113	D-WP(C)/43080/2024 WP(C)/25957/2024	PADMAVATI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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114	D-WP(C)/43137/2024 WP(C)/25958/2024	SAURI DAKUA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
115	D-WP(C)/43404/2024 WP(C)/25959/2024	BIKRAM SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
116	D-WP(C)/43406/2024 WP(C)/25960/2024	ANANDA KUMAR RAM VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
117	D-WP(C)/43408/2024 WP(C)/25961/2024	MANORANJAN BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
118	D-WP(C)/43432/2024 WP(C)/25962/2024	DURGA PRASAD BHOI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
119	D-WP(C)/43681/2024 WP(C)/25963/2024	N ENKOMA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
120	D-WP(C)/43691/2024 WP(C)/25964/2024	SNIGDHA RANI PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
121	D-WP(C)/43456/2024 WP(C)/25965/2024	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
122	D-WP(C)/43987/2024 WP(C)/25966/2024	GUPTA POWER INFRASTRUCTURE LTD., BBSR VS MICROAND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
123	D-WP(C)/43470/2024 WP(C)/25967/2024	AJAYA KUMAR LENKA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
124	D-WP(C)/42988/2024 WP(C)/25968/2024	TEKCHAND NAYAK VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
125	D-WP(C)/43245/2024	BIJAY KUMAR DAS	PRATYUSHA NAIDU	//

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	WP(C)/25969/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/44247/2024 WP(C)/25970/2024	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
127	D-WP(C)/43782/2024 WP(C)/25971/2024	M/S KALPANA TRADER, BALASORE VS UCO BANK, ZONAL OFFICE, BALASORE	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
128	D-WP(C)/43802/2024 WP(C)/25972/2024	GAGAN BIHARI JENA VS PRASANTI NAYAK	SUKANTA KUMAR MISHRA VS	// 0 //
129	D-WP(C)/43472/2024 WP(C)/25973/2024	BISWARANJAN SARDAR VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
130	D-WP(C)/44352/2024 WP(C)/25974/2024	RENUBALA BEHERA VS PRAKASH CHANDRA BEHERA	AJAYA KUMAR MOHARANA VS	// 0 //
131	D-WP(C)/44014/2024 WP(C)/25975/2024	SUKADEV NANHAR @ ORAM VS THE COLLECTOR, SUNDARGARH	BISWA PRAKASH DHAL VS	// 0 //
132	D-WP(C)/44262/2024 WP(C)/25976/2024	SUCHITRA SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
133	D-WP(C)/39607/2024 WP(C)/25977/2024	SWARNALATA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
134	D-WP(C)/44216/2024 WP(C)/25978/2024	KALANDI CHARAN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
135	D-WP(C)/43990/2024 WP(C)/25979/2024	M/S. S.I.S INDIA LTD, SAMBALPUR. VS CHEIF SECURITY OFFICER, M.C.L. HQRS, BURLA, SAMBALPUR.	SANJAT DAS VS	// 0 //
136	D-WP(C)/40148/2024 WP(C)/25980/2024	SAILABALA DEI VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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137	D-WP(C)/44121/2024 WP(C)/25981/2024	STATE OF ODISHA MANASI JENA VS	PARSURAM PANDA VS	// // ()
138	D-WP(C)/35974/2024 WP(C)/25982/2024	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	SARAT KUMAR BEHERA VS	// // ()
139	D-WP(C)/44377/2024 WP(C)/25983/2024	STATE OF ODISHA ROYAL SECURITY SERVICE, BALANGIR VS	DAYANIDHI MISHRA VS	// // ()
140	D-WP(C)/39602/2024 WP(C)/25984/2024	STATE OF ODISHA SASMITA GARNAIK VS	AMIT KUMAR NATH VS	// // ()
141	D-WP(C)/39604/2024 WP(C)/25985/2024	STATE OF ODISHA JITENDRA SAMAL VS	AMIT KUMAR NATH VS	// // ()
142	D-WP(C)/43792/2024 WP(C)/25986/2024	STATE OF ODISHA UNION OF INDIA VS GOPAL CHANDRA NAYAK	BISWAJIT MAHARANA VS	// // ()
143	D-WP(C)/43411/2024 WP(C)/25987/2024	KUNI PATRA VS	PRATYUSHA NAIDU VS	// // ()
144	D-WP(C)/39608/2024 WP(C)/25988/2024	STATE OF ODISHA REBATI PRADHAN VS	AMIT KUMAR NATH VS	// // ()
145	D-WP(C)/43412/2024 WP(C)/25989/2024	STATE OF ODISHA JALANDHARA BEHERA VS	PRATYUSHA NAIDU VS	// // ()
146	D-WP(C)/43914/2024 WP(C)/25990/2024	STATE OF ODISHA THE MANAGING DIRECTOR, ORISSA STATE CO OPERATIVE MILK PRODUCERS FEDERATION, SUNDA, BBSR VS	PRATYUSHA NAIDU VS	// // ()
147	D-WP(C)/43330/2024 WP(C)/25991/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR MALATI TUDU VS LINGARAJ JENA	BHABANI SANKAR DAS VS	// // () // ()

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148	D-WP(C)/44082/2024 WP(C)/25992/2024	GOPINATHA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
149	D-WP(C)/42445/2024 WP(C)/25993/2024	ABHIMANYU JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
150	D-WP(C)/40549/2024 WP(C)/25994/2024	NIHAR RANJAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
151	D-WP(C)/39420/2024 WP(C)/25995/2024	DEBASMITA SAMANTRAY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
152	D-WP(C)/40728/2024 WP(C)/25996/2024	BHABANI SANKAR JAYASINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	D-WP(C)/44245/2024 WP(C)/25997/2024	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
154	D-WP(C)/44248/2024 WP(C)/25998/2024	BULI BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
155	D-WP(C)/43401/2024 WP(C)/25999/2024	ASOKA KUMAR NANDA VS COLLECTOR, NABARANGPUR	DIPTI RANJAN BHOKTA VS	// 0 //
156	D-WP(C)/43752/2024 WP(C)/26000/2024	N NAGESU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
157	D-WP(C)/43402/2024 WP(C)/26001/2024	SUDHANSU SHEKHAR MOHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
158	D-WP(C)/44252/2024 WP(C)/26002/2024	MALATI MAJHI VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
159	D-WP(C)/43403/2024	MANOJ KUMAR DAS	PRATYUSHA NAIDU	//

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	WP(C)/26003/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/43407/2024 WP(C)/26004/2024	SANATAN SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
161	D-WP(C)/43845/2024 WP(C)/26005/2024	KRISHNA ORAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
162	D-WP(C)/43410/2024 WP(C)/26006/2024	HADIBANDHU SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
163	D-WP(C)/44375/2024 WP(C)/26007/2024	SASMITA SENAPATI VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
164	D-WP(C)/43932/2024 WP(C)/26008/2024	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
165	D-WP(C)/43264/2024 WP(C)/26009/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
166	D-WP(C)/44397/2024 WP(C)/26010/2024	KAILASH EKKA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
167	D-WP(C)/44139/2024 WP(C)/26011/2024	DHARANIDHAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
168	D-WP(C)/44297/2024 WP(C)/26012/2024	DEBAKANTA BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
169	D-WP(C)/44228/2024 WP(C)/26013/2024	KRISHNA ORAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
170	D-WP(C)/40649/2024 WP(C)/26014/2024	PRANAB KUMAR BISOYI @ PRANAB BISOYI VS	LAMBODAR ACHARI VS	// 0

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171	D-WP(C)/43751/2024 WP(C)/26015/2024	STATE OF ODISHA B.H.VATSALA VS	SANJIB MOHANTY VS	// // ()
172	D-WP(C)/44116/2024 WP(C)/26016/2024	STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // ()
173	D-WP(C)/44025/2024 WP(C)/26017/2024	DEPUTY SUPERINTENDENT OF TRAFFIC, STA, CUTTACK NIRUPAMA MOHANTY VS	MANOJ KUMAR MOHANTY (2) VS	// // ()
174	D-WP(C)/43805/2024 WP(C)/26018/2024	THE OFFICE OF THE BANKING OMBUDSMAN, BBSR LINGARAJ LENKA AND BROTHERS, INDIAN OIL PARADEEP JETLY HANDLING CONTAINER VS	ABHIRAM KUMAR SAHUKHUR VS	// // ()
175	D-WP(C)/44120/2024 WP(C)/26019/2024	THE INDIAN OIL CORPORATION LTD., MUMBAI BISWANATH BARAL VS	SUJATA JENA VS	// // ()
176	D-WP(C)/43898/2024 WP(C)/26020/2024	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR SUBRATA KUMAR PIRI VS	ABHAYA KUMAR SHARMA VS	// // ()
177	D-WP(C)/44096/2024 WP(C)/26021/2024	ODISHA GRAMYA BANK, GANDAMUNDA, KHURDA SWARNALATA SAHU VS	SANJIB MOHANTY VS	// // ()
178	D-WP(C)/44110/2024 WP(C)/26022/2024	STATE OF ODISHA PRAGNYA PATTANAİK VS	ANAM CHARAN PANDA VS	// // ()
179	D-WP(C)/43284/2024 WP(C)/26023/2024	COLLECTOR, CUTTACK BRANCH MANAGER INDIAN BANK, BARGARH VS	S.K.DEY VS	// // ()
180	D-WP(C)/43598/2024 WP(C)/26024/2024	ORISSA HUMAN RIGHTS COMMISSION NALINI PRAVA BARIK VS	PRASANTA KUMAR NANDA VS	// // ()
181	D-WP(C)/44142/2024 WP(C)/26025/2024	STATE OF ODISHA SUSANTA KUMAR JENA VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/44325/2024 WP(C)/26026/2024	DEBENDRA NATH BEHERA VS DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING, MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA	NIRANJAN LENKA VS	// ()
183	D-WP(C)/43793/2024 WP(C)/26027/2024	LAXMI DEVI VS STATE OF ODISHA	SANKET KANUNGO VS	// () //
184	D-WP(C)/43876/2024 WP(C)/26028/2024	BINAYAK MISHRA VS CHAIRMAN ODISHA GRAMYA BANK	DIPTI RANJAN BHOKTA VS	// () //
185	D-WPCRL/29703/2024 WPCRL/124/2024	TAPASWINI HOTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /337 /2024 () //
186	D-ABLAPL/31139/2024 ABLAPL/11558/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	LIPSA BEHERA VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000028/2024
187	D-ABLAPL/31132/2024 ABLAPL/11559/2024	GADADHAR GOCHHAYAT @ BABU VS STATE OF ODISHA	RAMAKANTA DAS VS	DHAULI PS /217 /2024 () //
188	D-ABLAPL/31322/2024 ABLAPL/11560/2024	TOFAN BALABANTRAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /301 /2024 () //
189	D-ABLAPL/30758/2024 ABLAPL/11561/2024	MINAKETAN SAHU @ BULU SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /222 /2023 () //
190	D-ABLAPL/31324/2024 ABLAPL/11562/2024	RANJIT @ NILU SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /197 /2024 () //
191	D-ABLAPL/30998/2024 ABLAPL/11563/2024	TUKUNA LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /126 /2023 () //
192	D-ABLAPL/31180/2024 ABLAPL/11564/2024	DAMBARU DHAR JAYASINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /628 /2024 () //
193	D-ABLAPL/31000/2024	DURGA PRASAD BHUYAN @ DURGA BHUYAN	JAYADEBA BEHERA	NAYAPALLI P.S. /69 /2024

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	ABLAPL/11565/2024	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/31024/2024 ABLAPL/11566/2024	SUDHANSHU KUMAR SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /339 /2024 () //
195	D-ABLAPL/31182/2024 ABLAPL/11567/2024	DEBRAJ DASH VS STATE OF ODISHA	AMRUT BARAL VS	CHOUDWAR /519 /2024 () //
196	D-ABLAPL/31184/2024 ABLAPL/11568/2024	ADITYA RANJAN DASH VS STATE OF ODISHA	AMRUT BARAL VS	CHOUDWAR /519 /2024 () //
197	D-ABLAPL/31026/2024 ABLAPL/11569/2024	SUMIT @ DIGAMBARA PATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR SADAR /393 /2024 () //
198	D-ABLAPL/31038/2024 ABLAPL/11570/2024	MANAS KUMAR BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	CUTTACK SADAR /536 /2024 () //
199	D-ABLAPL/31042/2024 ABLAPL/11571/2024	BALIA @ BALARAM SWAIN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /805 /2024 () //
200	D-ABLAPL/31199/2024 ABLAPL/11572/2024	RADHESHYAM PANDA VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /211 /2024 () //
201	D-ABLAPL/31045/2024 ABLAPL/11573/2024	PINKU NAHAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	HINJILI /832 /2024 () //
202	D-ABLAPL/31201/2024 ABLAPL/11574/2024	SHUBHRANSU SEKHAR ACHARYA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	SORO /853 /2024 () //
203	D-ABLAPL/31047/2024 ABLAPL/11575/2024	DINESH MAHANTY VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /597 /2024 () //
204	D-ABLAPL/31056/2024 ABLAPL/11576/2024	AKHIL @ AKHILA BARIK VS	SAMVIT MOHANTY VS	KEONJHAR SADAR /532 /2024 ()

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205	D-ABLAPL/31107/2024 ABLAPL/11577/2024	STATE OF ODISHA KRUSHNA MINZ VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// KUTRA /157 /2024 ()
206	D-ABLAPL/29782/2024 ABLAPL/11578/2024	KISHOR KUMAR PRADHAN @ KESU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// PURI SADAR /180 /2024 ()
207	D-ABLAPL/31205/2024 ABLAPL/11579/2024	STATE OF ODISHA BIRANCHI PANDA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	// CHOUDWAR /293 /2024 ()
208	D-ABLAPL/30851/2024 ABLAPL/11580/2024	STATE OF ODISHA PARSURAM SRICHANDAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// KHURDA SADAR /35 /2024 ()
209	D-ABLAPL/31207/2024 ABLAPL/11581/2024	STATE OF ODISHA PRITIRANJAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ATHGARH /298 /2024 ()
210	D-ABLAPL/31067/2024 ABLAPL/11582/2024	STATE OF ODISHA SUKA @ SUSAMA MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// GOPALPUR /192 /2024 ()
211	D-ABLAPL/30931/2024 ABLAPL/11583/2024	STATE OF ODISHA PRASANTA BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	// BARANGA /378 /2024 ()
212	D-ABLAPL/31052/2024 ABLAPL/11584/2024	STATE OF ODISHA ANITA BEHERA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	// MANGALA BAG /248 /2024 ()
213	D-ABLAPL/31075/2024 ABLAPL/11585/2024	STATE OF ODISHA NAROTTAM GHARAI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// BALIAPAL /164 /2024 ()
214	D-ABLAPL/31077/2024 ABLAPL/11586/2024	STATE OF ODISHA RAM MOHAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /312 /2024 ()
215	D-ABLAPL/31210/2024 ABLAPL/11587/2024	STATE OF ODISHA NIRAKAR MALLİK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /802 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/31082/2024 ABLAPL/11588/2024	BISWANATH TRIPATHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADMAL /389 /2024 () //
217	D-ABLAPL/31104/2024 ABLAPL/11589/2024	SANJIB PANIGRAHI @ SAMBIT KUMAR PANIGRAHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BADMAL /389 /2024 () //
218	D-ABLAPL/31211/2024 ABLAPL/11590/2024	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GONDIA /300 /2024 () //
219	D-ABLAPL/31090/2024 ABLAPL/11591/2024	DIPIKA BHUYAN VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /513 /2024 () //
220	D-ABLAPL/31105/2024 ABLAPL/11592/2024	BABLU TRIPATHY @ BHUPENDRA TRIPATHY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BADMAL /389 /2024 () //
221	D-ABLAPL/31097/2024 ABLAPL/11593/2024	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	SUVALAXMI DEVI VS	PURI TOWN /359 /2023 () //
222	D-ABLAPL/31214/2024 ABLAPL/11594/2024	BANAMBER MAHALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KAMAKHYANAGAR /489 /2024 () //
223	D-ARBP(ICA)/44391/2024 ARBP(ICA)/3/2024	M/S. D ORDINAIRE INTERNATIONAL PVT. LTD. VS STARLIGHT EXIM PTE LTD.	SOUMYA JYOTI BISWAL VS	// () //